Declaration of Assets and Liabilities

Year 2020-2021

I, MD.SHAMIM AHMAD , Son/Daughter of LATE ABUL RASHID, aged 54 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as $\mathcal{O} \cdot \mathcal{S}_{ullet}$ of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

	eto		ouse and dependants*:				
31.67.(18	nic)	Details of mov (Assets in joint	vable assets name indicating the ex	tent of joint ownership	will also ha	ave to be g	iven)
3	Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
न्त्रिय	Yh.	Cash	15,000/-	Nargish Shamim 10,000/-	Faiz Ahmad Faiz	Needa Fatmi	NIL
Mag.	(ii) 1	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 10,53,410/- (SBI SB A/c)	Rs. 5,542/- (SBI SB A/c)	NIL	NIL	NIL
10.2.3	(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	Rs. 10586/- premium for LIC And 623x2=1246	NIL	NIL	NIL	NIL
1674	(v)	Motor Vehicles (details of make, etc.)	Moter Car BR-01PZ 4571 M.cycle BR1W 0641	NIL	NIL	NIL	NIL
10/02/	(vi)	Jewelry (give details of weight and value)	NIL	Gold 50 gm. Rs. 2,45,000/- Silver 100gm.Rs. 73,000	NIL	NIL	NIL
	(vii)	Other assets, such as values of claims / interests	Home Appl.TV,Freez and others	NIL _.	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant- Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	Plot No 1055 house No 726H/2 Ward no 05 Samarpura Rajabazar Patna	NIL	NIL	NIL
(iv)	Houses /Apartments, etc Location(s)	NIL	NIL	12.2.25	NIL	NIL

	- Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 05.02.2021
(a)	(i) Loans from Banks	SBI, Patna Rs-13,50,000/-	8,70,000/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	\(\frac{1}{2}\)	
	(c) dues to departments dealing with supply of electricity	No.	
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
30	(iv) Property Tax		

C. <u>Personal Detail</u>

GPF/CPF/PRAN No. :- PTS/BLA-189

Gender :- M (M/F)

Date of Birth :- 15111967

Class/Group :- A (A/B/C)

Cadre :- Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee : MD.SHMIM AHMAD

Place: PATNA Designation : UNDER SECRETARY

Date: 08.02.2021 Department : BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.